NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.01,2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 41/HDB/2016	
COMPANY PETITION/APPLICATION NO.	CP No. 45/2009	
NAME OF THE COMPANY	Om Shiv Shakti Iron Industries Pvt Ltd	
NAME OF THE PETITIONER(S)	Kailash Naryan Bhangadiya	
NAME OF THE RESPONDENT(S)	Om Shiv Shakti Iron Industries Pvt Ltd & (30) Others	
UNDER SECTION	397/398	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KOMBR SARGAM Lors. Chidan beram	Advocate	9000666072	Eny

Counsel for Respondent(s):

Name of the	e Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri Naresh Kumar Sangam, Ld. Counsel for the Petitioner Company. Post the case on 14.03.2018.

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